

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, HYDERABAD BENCH, HELD ON 11.12.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.112/9/HDB/2020
NAME OF THE COMPANY	RVR Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Lakshmi Marasimha Constructions
NAME OF THE RESPONDENT(S)	RVR Projects Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

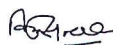
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

1. Matter taken up for hearing through video conference.
2. Mr. Gopal Bidarkar, counsel for the Petitioner appeared through video conference.
3. No representation on behalf of Respondent.
4. Counsel for the Petitioner stated that the Respondents have not approached for settlement as stated earlier. Respondent are directed to submit outcome of the discussions in relation to the settling the matter after consulting the other side.
5. Petitioner is directed to inform the next date of hearing to the other side.
6. Put up the matter on 24.12.2020.



MEMBER TECHNICAL



MEMBER JUDICIAL